

Annexure-V													
Name of the corporate debtor: GREATER KAILASH HOSPITALS PRIVATE LIMITED													
Date of commencement of CIRP 30/07/2024													
List of creditors as on: 30/06/2025													
List of Operational creditors (Government Dues)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Amount claimed	Amount of claim Provisional admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Employees' State Insurance Corporation, Regional Office, Indore	1814685.00	1814685.00		0	0	NO	0	0	0	0	0.00	NIL
2	Office of the Assistant Commissioner, Commercial Tax, Circle 12	72364.00	0.00	Outstanding dues of VAT, Sales tax , ET Tax	0	0	NO	0	0	0	0	72364.00	NIL
3	Regional PF Commissioner II & Recovery Officer, Employees' Provident Fund Organisation, Ministry of Labour & Employment	6705609.00	6705609.00	PF and Pension Dues	0	0	NO	0	0	0	0	0.00	NIL
4	MP Police Health Protection Scheme, Police Head Quarter, Bhopal	2540817.00	0.00	Refund Of Amount	0	0	NO	0	0	0	0	2540817.00	NIL
Total		11133475.00	8520294.00		0.00	0.00	0.00	0.00	0.00	0.00	0.00	2613181.00	